

**IN THE INCOME TAX APPELLATE TRIBUNAL “C” BENCH: KOLKATA**  
[Before Shri Rajpal Yadav, Vice-President(KZ) & Shri Rajesh Kumar, Accountant Member]

**I.T.A. No. 360/Kol/2020**  
**Assessment Year : 2013-14**

Russel Credit Ltd. 37, Virginia House, J. L. Nehru Road, Kolkata-700071. (PAN: AABCR3494H)	Vs.	Deputy Commissioner of Income-tax Circle-8(2), Kolkata.
Appellant		Respondent

Date of Hearing	30.06.2022
Date of Pronouncement	30.06.2022
For the Appellant	S/Shri Bikash Chanda & Aakash Agarwal
For the Respondent	N o n e

**ORDER**

**Per Shri Rajpal Yadav, Vice-President:**

The assessee is in appeal before the Tribunal against the order of Ld. CIT(A)-3, Kolkata dated 14.02.2020 passed in AY 2013-14.

2. At the outset, it has been brought to our notice by the Ld. AR of the assessee Shri Bikash Chanda that this appeal preferred by the assessee is being withdrawn as per the instruction of the assessee. Since Ld. AR of the assessee is willing to withdraw this appeal as per the instruction of the assessee, we are inclined to allow the assessee to withdraw the appeal.

3. In the result, the appeal of the assessee is dismissed as withdrawn

Order is pronounced in the open court.

Sd/-

(Rajesh Kumar)  
Accountant Member

Sd/-

(Rajpal Yadav)  
Vice-President

Dated: 30<sup>th</sup> June, 2022

*JD, Sr. PS*

Copy of the order forwarded to:

1. Appellant-
2. Respondent –
3. The CIT(A)-3, Kolkata
4. CIT- , Kolkata
5. DR, Kolkata Benches, Kolkata (sent through e-mail)

True Copy

By Order

Assistant Registrar  
ITAT, Kolkata Benches, Kolkata